HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 1st February, 2021

No. HCM/E-3(MJS)/2017-Estt.-II/ : In the exercise of power conferred under Rule 19 of the Manipur Judicial Service Rules, 2005, High Court of Manipur is pleased to retain the services of the following Judicial Officers beyond the age of 58(fifty eight) years till the age of 60 (sixty) years:-

SI. No.	Name of the Judicial Officers	Present place of posting	From the date services are to be extended
1.	Smt. G. Gaiphulshillu MJS Grade-I	Member Secretary, Manipur State Legal Services Authority	31 st March, 2021
2.	Smt. R.K. Memcha Devi MJS Grade-I	District & Sessions Judge, Imphal West	28 th February, 2021
3.	Shri W. Tonen Meitei MJS Grade-I	Judge, Special Court (ND&PS), Manipur	28 th February, 2021

By Order etc.

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(A. GUNESHWAR SHARMA)

REGISTRAR GENERAL HIGH COURT OF MANIPUR

Memo. No. HCM/E-3(MJS)/2017-Estt.-II/ 1608-23

Imphal, the 1st February, 2021.

Copy to:

- 1. The Secretary (Law), Govt. of Manipur for information and necessary action.
- 2. Smt. G. Gaiphulshillu, Member Secretary, Manipur State Legal Services Authority for information.
- 3. Smt. R.K. Memcha Devi, District & Sessions Judge, Imphal West for information.
- 4. Shri W. Tonen Meitei, Judge, Special Court (ND&PS), Manipur for information.
- 5. The Registrar / Registrar (Admn.) / (Vigilance), High Court of Manipur.
- 6. The Jt. Registrar (Judl.)/(Admn.), High Court of Manipur.
- 7. All the Deputy Registrars, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur for information of His Lordship.
- 9. The P. S. to Hon'ble Mr. Justice L.S. Jamir for kind information of His Lordship
- 10. The P. S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information of His Lordship.
- 11. The P. S. to Hon'ble Mr. Justice M.V. Muralidaran for kind information of His Lordship.
- 12. The P. S. to Hon'ble Mr. Justice A. Bimol Singh for kind information of His Lordship.
- 13. The P.S. to Registrar General, High Court of Manipur.
- 14. The System Analyst, High Court of Manipur for uploading the same in the official website.
- 15. All the Superintendents/Stamp Reporter, High Court of Manipur.
- 16. Guard File/Order Book/concerned file.

A Gunshovan Shame

REGISTRAR GENERAL HIGH COURT OF MANIPUR